

BENCH-I

Mention

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P.No. 252/KB/2017
I.A.No. 520/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 30th November 2017, 10.30 A.M

Name of the Company	Sanjay Kariwala & Ors.-Vs-Kariwala Sarees Pvt.Ltd. & Ors.		
Under Section	241/242		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. MR. NIRMALYA DASGUPTA, Adv.

2. MR. SHOUNAK MITRA, Adv.

3. MS. PRITHA BASU, Adv

4. MS. ARYAA CHATTERJEE, Adv

for the
petitioners

1. RATNANKO BANERJI, SR.ADV

2. SWAPNA CHOUBRY, ADV

3. SIDHARTHA SHARMA

R-2,3,485

1) BALAJI CHAKRABORTY
Advocate

- HSBC

/P.T.O.

ORDER

Ld. Counsel for the petitioners and the respondent nos. 2 to 5 as well as Ld. Counsel on behalf of HSBC are present.

The case is already listed on 15/12/2017. Therefore, no need to pass any order on IA.

Reply may be filed within 10 days with a copy in advance to the opposite parties. Thereafter rejoinder, if any, may be filed within 7 days with a copy in advance to the opposite parties.

List on **19/12/2017** instead of 15/12/2017 along with I.A.



(Jinan K.R.)
Member (J)



(V.P.Singh)
Member (J)